

**DIVISION BENCH**

**O-142**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/747(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	M. R. TRADING CO. Vs. SHREE PARASHNATH RE-ROOLLING MILLS LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |                                 |                            |
|---------------------------------|----------------------------|
| 1. Mr. Udit Agarwal, Advocate   | ] For Operational Creditor |
| 2. Mr. Rahul Parasrampurua, PCS | ]                          |
| 1. Mr. Ratnesh Rai, Advocate    | ] For Corporate Debtor     |

**ORDER**

1. Ld. Counsel on both sides present.
2. Operational Creditor is hereby directed to complete the e-filing requirement and ensure defect free status.
3. List this matter on 07/10/2021 for admission. Both sides are hereby directed to submit written notes on argument in not more than 2 pages in A-4, 2 days before the next date of hearing.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**

hb.